

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 18/08/2025 TO 21/08/2025
 [22/08/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"Cuttack" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.) [Bench will not function on 18/08/2025]	Court Room No.1 903 13/08/25
"Ranchi" Bench (Physical)	Shri George Mathan, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hearing at 10.30 A.M.)	Physical Hearing at Ranchi
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "Cuttack" Bench)	Court Room No.2
"C" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.2
"B" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.3
"SMC" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "B" Bench)	Court Room No.3
"Patna (SMC)" Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "C" & "SMC" Bench)	Court Room No.3
"Patna (Division)" Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Patna - SMC" Bench)	Court Room No.3
"Guwahati" Bench (Hybrid)	Shri Manomohan Das, Judicial Member & Shri Sanjay Awasthi, Accountant Member [Hybrid Court Hearing after completion of "B" Bench]	Court Room No.4

Note : 1. Cuttack Bench will not function on 18/08/2025.

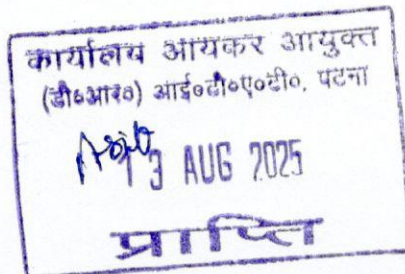
2. "A" Bench of ITAT, Kolkata will not function during this week.

कार्यालय आयकर आयुक्त
(डी०आर०) आई०टी०ए०बी०, पटना
3 AUG 2025
प्राप्ति

[Manish Bhoi]
Assistant Registrar
12/8/2025

INCOME TAX APPELLATE TRIBUNAL, PATNA**CAUSE LIST OF DB BENCH FOR 18-AUGUST-2025 (MONDAY)****BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEET ID: - XRE-HVRQ-HEH; TIME: - AS PER CONSTITUTION.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 30/PAT/2021	2014-15	[D] M/S UTTAR BIHAR GRAMIN BANK	
2	ITA 287/PAT/2024	2020-21	[A] PURUSHOTTAM KUMAR CHAURASIA	
3	ITA 463/PAT/2024	2017-18	[A] BIPIN KUMAR	
4	ITA 469/PAT/2024	2017-18	[A] ISHAN INTERNATIONAL EDUCATIONAL SOCIETY	
5	ITA 520/PAT/2024	2021-22	[A] MAHUA COOPERATIVE COLD STORAGE LTD, MAHUA	
6	ITA 706/PAT/2024	2017-18	[A] BAHADURPUR PATORY PRATHMIK KRISHI SAKH SAMITI LIMITED	
7	ITA 711/PAT/2024	2022-23	[A] SHRI SHAH AFROZE HOSSAIN	
8	ITA 712/PAT/2024	2022-23	[A] ASHFAQUE ALAM	
9	ITA 66/PAT/2025	2016-17	[D] PAWAN KUMAR SINGH	
10	ITA 68/PAT/2025	2025-26	[A] SHRI NARNAULIYE AGRAWAL SEWA SAMITI	
11	ITA 69/PAT/2025	2025-26	[A] SHRI NARNAULIYE AGRAWAL SEWA SAMITI	
12	ITA 70/PAT/2025	2016-17	[A] DHARMAVIR KUMAR	
13	ITA 287/PAT/2025	2018-19	[A] LATE CHANDRA KISHORE MISHRA THROUGH LEGAL HEIR ALOK RANJAN	
14	ITA 288/PAT/2025	2017-18	[A] BHOLA PRASAD YADAV	
15	ITA 289/PAT/2025	2020-21	[D] RAJESH KUMAR AGARWAL HUF	
16	ITA 290/PAT/2025	2022-23	[D] RAJESH KUMAR AGARWAL HUF	
17	ITA 291/PAT/2025	2023-24	[D] RAJESH KUMAR AGARWAL HUF	

**For Assistant Registrar
13-Aug-2025**

INCOME TAX APPELLATE TRIBUNAL, PATNA

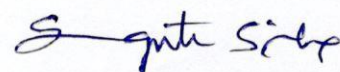
CAUSE LIST OF DB BENCH FOR 19-AUGUST-2025 (TUESDAY)

**BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEET ID: - XRE-HVRQ-HEH; TIME: - AS PER CONSTITUTION.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 181/PAT/2022	2017-18	[A] SOUTH BIHAR POWER DISTRIBUTION CO. LTD	
2	ITA 99/PAT/2025	2013-14	[D] NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED	
3	CO 4/PAT/2025	2013-14	[D] NORTH BIHAR POWER DISTRIBUTION CORP.	
4	ITA 140/PAT/2025	2015-16	[D] NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED	
5	CO 5/PAT/2025	2015-16	[A] NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED	
6	ITA 234/PAT/2025	2017-18	[D] NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED	
7	CO 8/PAT/2025	2017-18	[D] NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED	
8	ITA 111/PAT/2025	2014-15	[A] VASUNDHARA VIHAR CONSTRUCTION PRIVATE LIMITED	
9	WTA 6/PAT/2025	2000-01	[A] JAGANNATH MISHRA THROUGH LEGAL HEIR NITISH MISHRA	
10	WTA 7/PAT/2025	2001-02	[A] JAGANNATH MISHRA THROUGH LEGAL HEIR NITISH MISHRA, PATNA	
11	WTA 8/PAT/2025	2003-04	[A] JAGANNATH MISHRA THROUGH LEGAL HEIR NITISH MISHRA, PATNA	
12	WTA 9/PAT/2025	2000-2001	[A] VEENA MISHRA THROUGH NITISH MISHRA	
13	WTA 10/PAT/2025	2001-02	[A] VEENA MISHRA THROUGH NITISH MISHRA	
14	WTA 11/PAT/2025	2002-03	[A] VEENA MISHRA THROUGH NITISH MISHRA	
15	WTA 12/PAT/2025	2003-04	[A] VEENA MISHRA THROUGH NITISH MISHRA	



**For Assistant Registrar
13-Aug-2025**

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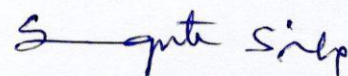
CAUSE LIST OF DB BENCH FOR 20-AUGUST-2025 (WEDNESDAY)

**BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEET ID: - XRE-HVRQ-HEH; TIME: - AS PER CONSTITUTION.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 32/PAT/2019	2010-11	[A] SAMASTIPUR KSHETRIYA GRAMIN BANK	
2	ITA 33/PAT/2019	2011-12	[A] SAMASTIPUR KSHETRIYA GRAMIN BANK	
3	ITA 34/PAT/2019	2012-13	[A] SAMASTIPUR KSHETRIYA GRAMIN BANK	
4	ITA 249/PAT/2019	2013-14	[D] SHREE NANAK FERRO ALLOYS PVT LTD	
5	ITA 10/PAT/2021	2015-16	[D] M/S ASHA REALTY DEVELOPERS PVT LTD	
6	ITA 46/PAT/2021	2014-15	[A] M/S PARWATI EDUCATIONAL & WELFARE TRUST	
7	ITA 648/PAT/2024	2019-20	[A] PRABHANJAN KUMAR	
8	ITA 95/PAT/2025	2017-18	[A] RAM KISHOR MANDAL	
9	ITA 98/PAT/2025	2017-18	[A] RAM KISHOR MANDAL	
10	ITA 196/PAT/2025	2015-16	[A] ADNAN SHAKIR	
11	ITA 201/PAT/2025	2011-12	[A] ANJANI KUMAR	
12	ITA 205/PAT/2025	2014-15	[A] BIJAY KUMAR SARAF	



**For Assistant Registrar
13-Aug-2025**

INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF DB BENCH FOR 21-AUGUST-2025 (THURSDAY)

**BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEET ID: - XRE-HVRQ-HEH; TIME: - AS PER CONSTITUTION.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 307/PAT/2023	2017-18	[D] SANJIVANI VIKAS FOUNDATION	
2	ITA 404/PAT/2024	2013-14	[A] RAJIV RANJAN	
3	ITA 500/PAT/2024	2022-23	[A] MANOJ KUMAR	
4	ITA 584/PAT/2024	2015-16	[A] LALAN KUMAR	
5	ITA 585/PAT/2024	2016-17	[A] LALAN KUMAR	
6	ITA 586/PAT/2024	2017-18	[A] LALAN KUMAR	
7	ITA 587/PAT/2024	2018-19	[A] LALAN KUMAR	
8	ITA 588/PAT/2024	2019-20	[A] LALAN KUMAR	
9	ITA 589/PAT/2024	2020-21	[A] LALAN KUMAR	
10	ITA 590/PAT/2024	2021-22	[A] LALAN KUMAR	
11	ITA 118/PAT/2025	2013-14	[A] GOPAL PRASAD KASERA	
12	ITA 158/PAT/2025	2020-21	[A] A2DYA MILK AND ORGANIC PRODUCTS PRIVATE LIMITED	
13	ITA 208/PAT/2025	2019-20	[A] MANGALAM SAREES	
14	ITA 233/PAT/2025	2023-24	[A] INSTITUTE OF HOTEL MANAGEMENT CATERING TECHNOLOGY AND APPLIED NUTRITION	
15	ITA 293/PAT/2025	2016-17	[A] ARBIND KUMAR	



**For Assistant Registrar
13-Aug-2025**

INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF SMC BENCH FOR 18-AUGUST-2025 (MONDAY)

**BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

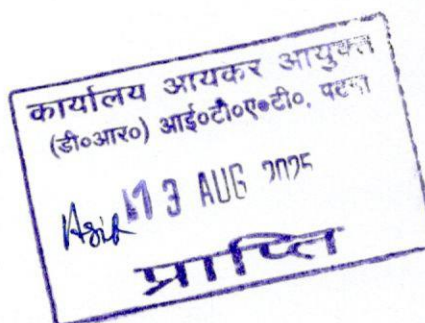
IN COURT ROOM 3

GOOGLE MEET ID: - XRE-HVRQ-HEH; TIME: - AS PER CONSTITUTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 615/PAT/2024	2016-17	[A] GIRISH CHANDRA	
2	ITA 11/PAT/2025	2010-11	[A] SITARAM SULTANIA	
3	ITA 250/PAT/2025	2014-15	[A] DINESHWAR PRASAD	

S. S. S. S.

**For Assistant Registrar
13-Aug-2025**



INCOME TAX APPELLATE TRIBUNAL, PATNA


CAUSE LIST OF SMC BENCH FOR 19-AUGUST-2025 (TUESDAY)

**BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEET ID: - XRE-HVRQ-HEH; TIME: - AS PER CONSTITUTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 141/PAT/2025	2019-2020	[A] HYGIENIC PRODUCTS FOR COMMON CITIZENS	
2	ITA 263/PAT/2025	2017-18	[A] RUBI KUMARI	
3	ITA 264/PAT/2025	2014-15	[A] SANJEEV KUMAR	



**For Assistant Registrar
13-Aug-2025**

INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF SMC BENCH FOR 20-AUGUST-2025 (WEDNESDAY)

**BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 220/PAT/2023	2016-17	[A] ABINASH JHA	
2	ITA 1/PAT/2025	2015-16	[A] BINOD KUMAR SINGH	
3	ITA 209/PAT/2025	2013-14	[A] SANJAY KUMAR SHARMA	

S. Gupta Srip

**For Assistant Registrar
13-Aug-2025**

INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF SMC BENCH FOR 21-AUGUST-2025 (THURSDAY)

**BEFORE HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEET ID: - XRE-HVRQ-HEH; TIME: - AS PER CONSTITUTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 292/PAT/2025	2015-16	[A] MAHENDRA PRASAD	
2	ITA 294/PAT/2025	2017-18	[A] SANTOSH KUMAR	
3	ITA 295/PAT/2025	2017-18	[A] JOHAR GADLY ALIAS ZOHAR MOHAMMAD BHAI THROUGH LEGAL HEIR RASHIDA GADLY	



**For Assistant Registrar
13-Aug-2025**